NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/326/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATE PMC INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SABARI REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Petitioner called but absent. As seen the order dated 24.7.2017, petitioner was present in person. On 31.7.2017, 10.8.2017 and today also, he has not appeared before the Adjudicating Authority. The matter is dismissed in default.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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